

It may not be out of place if I may mention here, that the company is asking their workmen to rebel against the Government for their new industrial policy and a signature campaign is afoot. They have succeeded in collecting signatures from their Madras factory and it will not be long before the workmen of this factory may also fall in line.

Immediate action to counter the company's move is the need of the hour.

(ii) REPORTED INTERFERENCE OF INTELLIGENCE BUREAU DURING CPI(M)'S CONGRESS AT JULLUNDUR

SHRI JYOTIRMOY BOSU (Diamond Harbour): I note the contents of a press publication covering the statement of Shri Charan Singh, the Home Minister on the issue of interference of the Intelligence Bureau during our Party Congress in Jullundur. The actual facts of the case are as follows:

On 8th April night a man was caught red-handed stealing an ordinary file containing party papers where there were no secret or private papers. This man revealed that he worked for the I.B. and his name was Gautam Das. He admitted that he is a sub-inspector of Intelligence Bureau and his identity card No. is S. No. 12/23.

On 5th April two motor cycle riders armed with revolvers deliberately gave a mild knock to one of our party delegates from Bihar Shri Ramanand Singh. Shri Ramanand Singh fell down and the motor cycle rider snatched his file containing party papers and disappeared. Amongst the two motor cycle riders, one of them was A. K. Dutta posted in Delhi holding the rank of Inspector in I.B. The Deputy Director of I. B. posted at Chandigarh gave him

a dinner because he was able to snatch the file from our party congress.

The Home Minister has been wrongly informed by his subordinates. That will be revealed from the facts mentioned above. The Research and Analysis wing did it frequently; it is a thing that was started by Mrs. Gandhi. Why is it that the present government is taking recourse to the same method? We are surprised that this is being allowed to continue even after Janata government has come to power. They had promised to restore democratic rights and civil liberties. Our party was not functioning underground and we were not doing anything prohibited. In spite of this this sort of ugly and unwarranted operations are being conducted by the I.B. The Home Minister may please clarify on the floor of the House. We have authentic proof to establish what we have stated here, which we are not revealing just now.

(iii) INACCURATE NEWS REPORTS RE RAPE COMMITTED ON 65 WOMEN IN BIHAR.

श्री हुकमदेव नारायण दास (मधुबनी):  
उपाध्यक्ष महोदय, 14-4-78 को "नवभारत टाइम्स" में प्रकाशित समाचार "भारत का परिणति—65 औरतों के साथ बलात्कार" सरासर असत्य और भ्रामक है। निम्नलिखित स्वार्थी समाचार पत्रों और सम्वाददाताओं द्वारा गलत प्रचार के द्वारा बिहार में जातीय बंदा करवाने का प्रयास निरन्तर किया जा रहा है। संघर्ष में दोनों पक्ष में पिछड़ा वर्ग और ऊंची जाति के लोग हैं। दो सामन्तों के बीच पुराना संघर्ष चलता आ रहा है, जिस में पूर्व में भी कई बार इस तरह की घटना घट चुकी है। समाचार पत्र अपनी स्वतन्त्रता का गलत ढंग से दुरुपयोग कर रहे हैं। इस तरह के गलत समाचार से सारे देश में बंदा फैल सकता है, जिसमें कुछ स्वार्थी सत्य बने हुए हैं। भारत का समर्थन

[श्री हुकमदेव नारायण दासव]

काफ़ी संख्या में ज़ंजी बालि के लोग कर रहे हैं। जिस बटना का चिक किया गया है, वह मेरे चित्ते की है। बिहार सरकार के एक मंत्री पर जो आरोप लगाया गया है, वह भी निराधार और गलत है। मैं मांग करता हूँ कि इस बटना की जांच केन्द्रीय जांच ब्यूरो से करावा कर इस तरह के गैर जिम्मेदार समाचार छाप कर जातीय वंगे का उद्वेग करने वाली एजेन्सी पर राष्ट्रद्रोह की कार्यवाही की जाये। यह मामला केवल बिहार का नहीं, बल्कि सारे देश का है और यह प्रवृत्ति काफ़ी तेजी से फैल रही है। गलत, भ्रामक, तथ्यहीन, प्रतिरक्षित, उत्तेजनयुक्त और द्वेष फैलाने वाले समाचारों को प्रमुखता दी जा रही है जो राष्ट्र के लिये घातक है। सरकार इस सम्बन्ध में शीघ्र कोई व्यवस्था करे।

14 hrs.

DEMANDS FOR GRANTS, 1978-79—  
contd.

(i) MINISTRY OF LABOUR—contd.

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for grants under the control of the Ministry of Labour. Shri Lakkappa may continue his speech.

SHRI K. LAKKAPPA (Tumkur) : On that day, I was saying that the Labour Ministry must have a good understanding with other Ministries and must get their full cooperation because various Ministries come within the purview of the Labour Ministry. But many Ministers have not been consulting the Labour Minister. An example to this is the recent tragic incidents that took place in Balladilla, about which the hon. Steel Minister has come out with a wrong statement, misleading the House and the problems have not been discussed with the Labour Minister before such a statement was made and this has created such a disheartening situation.

There many workers have been butchered and slaughtered and the culprits have not been brought to book.

I would like to focus the attention of the hon. Minister again to the unemployment problem. I would like to give the recent figures, quoting 'Patriot': The job-seekers are over one crore and out of this, the number of job-seekers belong to scheduled castes and scheduled tribes in the employment exchange registers in June 1977 is 12.08 lakhs and scheduled tribes 2.75 lakhs. The number of placements effected by the employment exchanges in respect of the scheduled castes and scheduled tribes during the period January to June 1977 was 35,891 scheduled castes and 1,974 scheduled tribes. I raised this issue through a non-official Bill for providing a subsistence allowance to the unemployed people. But my friend, Mr. Varmaji has no sympathy and no consideration and has come out, after making arithmetical calculations, saying that they will have to spend so many crores of rupees for this purpose. This clearly shows that the Labour Minister has got no sympathy towards the unemployed people. One day, it will blow you off from power. You must also see that youths are on rampage. Youths are demanding doles.

Intervening in the debate, your colleague made a statement that he would advise the farm workers to organise themselves so as to enable the Government to meet all their demands and to redress their grievances. May I add on to your sympathy for them, if at all you have? If you have got any tears, you can shed them now.

Will you kindly see that the conditions of millions of unorganised farm workers are improved and there is amelioration of the condition of these workers? They are the backbones of this nation. Where the land reforms have been implemented, even there,